

OFFICE OF THE DISTRICT JUDGE OF SOUTH 24-PARGANAS

No.415-G

Dated: 16th May, 2020

CORRIGENDUM

Reference is invited to this office Order No.414-G dated 15.05.2020 regarding holding of Special Benches of the Judgeship of South 24-Parganas.

The name of Sri Subasish Ghoshal, ADJ, 10th Court, Alipore against Sl.No.1 be read as Sri Subasish Ghosh, ADJ, 10th Court, Alipore.

All other contents of Order No.414-G dated 15.05.2020 remains unaltered.

**By Order,
Sd/-
(Uday Kumar)
District Judge
South 24-Parganas**

Memo No. 3083 (145)-Reg Dated-Alipore, the 16th day of May, 2020

Copy forwarded for information and taking necessary & appropriate action to:

1. All the Ld. Judicial Officers of the Judgeship of South 24-Parganas.
2. The Judge, Commercial Court at Alipore.
3. The Principal Magistrate, Juvenile Justice Board, South 24-Parganas.
4. The Registrar, District Judge's Court, South 24-Parganas, Alipore.
5. The Secretary/President, Civil/Criminal Court Bar Association, Alipore/Sealdah/Baruipur/Diamond Harbour/Kakdwip.
6. The Chief PP/GP South 24-Parganas, Alipore.
7. The District Magistrate, South 24-Parganas, Alipore, with a request to make necessary arrangement to provide adequate number of thermal guns/sanitizers/masks for the District Court at Alipore.
8. All the departments of the Office of the District Judge, Alipore and departments under the control of the Registrar, District Judge's Court, South 24-Parganas, Alipore.
9. The Superintendent of Police, Baruipur Police District/Diamond Harbour Police District/Sundarban Police District, with a direction to ensure that adequate police force is deputed on the aforesaid date(s) for smooth running of the Special Benches within their jurisdiction.
10. The Deputy Commissioner of Police, South Calcutta Division, 34 Park Street, Kolkata-16/C.I, Kolkata Police Lock-Up, District Judge's Court, Alipore, with a direction to ensure that adequate police force is deputed on the aforesaid date(s) for smooth running of the Special Benches at Alipore.
11. The CMOH, South 24-Parganas, Department of Health & Family Welfare, M.R.Bangur Hospital Complex, 241 Deshapran Sasmal Road, Tollygunge, Kolkata-700033, with a request to ensure that properly equipped Medical Team(s) are present at the respective court complex of the Sadar(Alipore) and Sub-Divisions on the dates mentioned in the table here above.
12. The SDLSC, Baruipur/Diamond Harbour/Kakdwip.
13. The Secretary, DLSA, South 24-Parganas, Alipore.
14. The Nodal Officer/ System Officer/Executive Assistant/ Assistant-Registrar/Sheristadar/Nazir/Head Clerk, District Judge's Court, Alipore, South 24-Parganas.

**Sd/-
[Uday Kumar]
District Judge
South 24-Parganas**

